

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 81 OF 2017  
IA NO. 19 OF 2017 IN**

**Dated: 5<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**NHPC Ltd. ...Appellant(s)**

**Vs.**

**Power Grid Corporation of India Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi  
Mr. J. K. Jha

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Mr. Sethu Ramalingam for R.4

**ORDER**

**IA NO. 19 of 2017  
(Appl. for Stay)**

List the matter on **10.04.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
*ts/kt*

**(Justice Ranjana P. Desai)**  
**Chairperson**